

National Company Law Tribunal

Allahabad Bench

CP NO. 8/ND/2009

CA No.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.03.2018

NAME OF THE COMPANY: Pawan Tiwari vs M/s Ganga Sheetaagarh

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398

Pvt Ltd & ors

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Tamradhwaj Sharma	Advocate	Petitioner	T.D. Sharma
2.				

C.P. No. 8/ND/2009

Sh. T.D. Sharma, advocate for the petitioner, is present in the court. No one responds from the Respondent side.

The Registry is directed to comply with the order dated 14th November, 2017 passed by this court in C.A No. 36/2017.

List the matter on 25th April, 2018 for further order

Sd

SAROJ RAJWARE
Member (Technical)

Date : 19.03.2018

Typed by;
.Jyoti
Stenographer

Sd

V.P.SINGH
Member (Judicial)